

Sl. No. 7

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/40/9/AMR/2021		9 of IBC	Sterling Generators Pvt Ltd Vs BGR Energy Systems Ltd

**ORDER**

**Present:** Mr. SVS Chowdary, Ld. Counsel for the CD present.

None appeared for the OC. Pleadings are completed. For hearing, list the matter on 26.06.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**